

(b) A further 13 miles or an aggregate of 64 miles if certain bridge girders are received in time.

Dum Dum Air Port

*2087. **Shri Ghosal:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the compensation of the lands acquired by the Central Government for the extension project of the Dum Dum Airport in 1941 has been settled; and

(b) if not, the reasons therefor?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). I lay on the Table of the Sabha a statement giving the requisite information. [See Appendix IX, annexure No. 5].

Sugarcane Prices

*2093-A. **Shri Shivananjappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the principle of linking Sugar-cane price with the profits earned by the Sugar Factories has been accepted by Government;

(b) whether any steps have been taken by Government or any direction issued to the Sugar Factories to implement this profit sharing formula;

(c) whether it is a fact that the cane-growers who supplied cane to Mandya Sugar Factory in Mysore State have been paid less cane-price as compared to other Sugar Factories in that State; and

(d) if so, the reasons for such discrimination?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The principle of linking the price of sugar-cane with the price of sugar realised by the factories has been accepted by the Government.

(b) The Government decision to fix the price of sugar-cane for 1958-59 season on the said basis has already been announced in a Press Note.

(c) No, Sir.

(d) Does not arise.

Report of Enquiry Committee on Ship 'Andamans'

*2095. { **Shri Tangamani:**
Shri S. M. Banerjee:

Will the Minister of Transport and Communications be pleased to state:

(a) whether the Enquiry Committee appointed to investigate the circumstances leading to the defects noticed in the construction of 'Andamans' has submitted its report;

(b) if so, whether a copy of the same will be laid on the Table; and

(c) the action taken on the recommendations?

The Minister of State in the Ministry of Transport and Communications, (Shri Raj Bahadur): (a) Yes.

(b) Yes; a copy of the Enquiry Committee's Report on the 'Andamans' together with a copy of the recommendations of the Board of Directors of the Hindustan Shipyard (Private) Ltd. thereon, is laid on the Table of the Lok Sabha. [Placed in the Library. See No. LT 732/58.]

(c) The matter is under consideration of the Government.

Smallpox in Simna of Tripura

*2096. **Shri Dasaratha Deb:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that smallpox has broken out in Chandranath Khamer of Simna in Tripura recently;

(b) if so, the number of persons who died of smallpox so far;

(c) the number of patients who are still suffering; and

(d) the steps taken so far to prevent the spreading out of disease in the neighbouring areas?